

के लिए सरकार का क्या कार्यवाही करने का विचार है ?

पेट्रोलियम तथा रसायन और खान तथा धातु मंत्रालय में राज्य मंत्री (श्री जगन्नाथ राव) : (क) कुछ आयातित अलौह-धातुओं, विशेष रूप से तांबे के मूल्यों में पिछले वर्ष की तुलना में 30 प्रतिशत तक वृद्धि हुई है परन्तु देश में इन धातुओं का उत्पादन करने वाले उद्योगों में कोई निष्क्रिय क्षमता नहीं रही है। तथापि, प्राकृत धातुओं का उपयोग कर रहे अलौह-धातु सेमिज तथा सम्मिश्रणों का उत्पादन उद्योगों में कुछ निष्क्रिय क्षमता रही है। तथापि, इसका कारण मुख्यतः विदेशी मुद्रा की कमी के कारण सीमित आयात है और न कि अलौह-धातुओं के मूल्य में वृद्धि।

(ख) और (ग). अलौह-धातुएं मुख्यतः देश में आयात की जाती हैं और उनके मूल्य अन्तर्राष्ट्रीय मूल्यों पर निर्भर करते हैं, जो संसार के बाजार में, मांग और सप्लाई सहित, विभिन्न कारणों से समय-समय पर घटते-बढ़ते रहते हैं। विदेशी मुद्रा की दुर्लभ स्थिति के कारण से सभी उपभोक्ता उद्योगों को अलौह-धातुओं की अपेक्षित मात्रा की सप्लाई सुनिश्चित करना कठिन है। तथापि उपरोक्त एकक एल्यूमिनियम जैसी उपलब्ध धातु का उपयोग करके अपने उत्पादन में विभिन्नता ला सकते हैं। जहां तक सम्भव हो सके विभिन्न अलौह-धातुओं के स्वदेशी उत्पादन को बढ़ाने तथा देश के भीतर अलौह-धातु खनिज अयस्क की खोज में तीव्रता लाने के लिए भी कदम उठाये जा रहे हैं।

Cases against Officers of Antibiotics Project & I.D.P.L.

2092. SHRI D.C. SHARMA : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) how many cases have been registered against certain officers of Antibiotics Pro-

ject, Indian Drugs and Pharmaceuticals Limited by Central Bureau of Investigations;

(b) the action taken against those officers; and

(c) whether those officers have been allowed to continue in the same post or suspended ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D.R. CHAVAN) : (a) 5 cases were registered and investigated by the Central Bureau of Investigation in the year 1966, 1967, 1968, 1969 (till 30th July, 1969).

(b) and (c). (i) In one case, the Store Supervisor was warned and Rs. 1960 were ordered to be recovered from him.

(ii) In the second case, the allegations against the officers concerned could not be sustained and on the advice of the Central Vigilance Commission, no disciplinary action was taken.

(iii) In the third case, before the report and recommendations of the Central Bureau of Investigation were received, the officer concerned resigned and his resignation was accepted by the competent authorities.

(iv) The other two cases are still under consideration in consultation with the Central Vigilance Commission.

Inquiry against Officers of Ota India, Bombay

2093. SHRI D.C. SHARMA : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that there was an inquiry against certain officers in case of Ota, India, Bombay, a firm of clearing agents;

(b) whether the Central Bureau of Investigation has completed the inquiry, if so with what results; and

(c) what action has been taken against the officers concerned ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Yes.

(b) and (c). The Central Bureau of Investigation has completed the inquiry and its report is under examination by the Central Vigilance Commission.

Maintenance of Servant Quarters of M. Ps. in South Avenue

2094. **SHRI SHEOPUJAN SHASTRI :**
SHRI NIHAL SINGH :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the latrines and bath rooms of servant quarters of M. Ps in South Avenue are in a very bad condition in as much as the floorings of bath rooms are badly broken and flushing cistern in working order are not fitted in latrines by the C.P.W.D. ;

(b) if so, the reasons thereof, and the steps being taken to install new flushing cistern in the latrines and to repair the bath rooms and other structures ;

(c) whether it is also a fact that Service Squad at present posted in South Avenue, C. P. W. D. Enquiry Office is doing only white-washing and no supervisory staff has visited so far to see the condition of servant quarters ; and

(d) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) and (b). The condition of floors of bath rooms of the servants quarters of M. Ps. in South Avenue is satisfactory. The flushing cisterns are also in working order. It has, however, been noticed that the occupants of the servants quarters are in the habit of taking water from the storage tanks by means of buckets. The water taps are very often not closed and as a result, the storage tanks get emptied. In view of this, the flushing cistern is not

always full. It has also come to the notice of the C. P. W. D. that sometimes unduly vigorous jerks are given to the chain of the flush system and this results in the dislocation of the syphon ball inside the cistern, which puts the flush system out of order. The complaints about the flushing cisterns are, however, promptly attended to and they are also checked once a week and put in order whenever required.

(c) It is not a fact that the Service Squad posted at South Avenue Enquiry Office is attending to white-washing only. The Service Squad is working under the supervision of a whole-time Sectional Officer, who is leader of Squad and the Assistant Engineer and the Executive Engineer also go round and check the working of the Squads. The servants quarters are inspected by the Squad along with the M. Ps. residences and whatever deficiencies are noticed, these are promptly attended to. The Section Officer Assistant Engineer and the Executive Engineer also frequently visit the servants quarters.

(d) Does not arise.

Maintenance of Talkatora Barracks, New Delhi

2095. **SHRI NIHAL SINGH :**
SHRI P. C. ADICHAN :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that maintenance of Talkatora Barracks in which some offices of the Lok Sabha and Rajya Sabha Secretariats and the Election Commission are housed is so inadequate that the flush system in the latrines frequently goes out of order and remains so, the bath rooms remain in an insanitary condition and the road connecting the premises with outer roads is not properly maintained, the electric fittings like regulators, wirings etc. frequently need repairs and the electric current supply is still DC with low voltage ;

(b) if so, the reasons for such a state of affairs ; and

(c) the steps Government propose to take to improve the condition of these barracks ?